

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SII. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: M/s. Deepak Vegpra Pvt. Ltd. & Ors.

V/s.

Shree Hari Agro Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 247/250

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ramesh Singh	Advocate	Respondent	} S. Deb Roy
2.	Ms. Swaralipi	Deb Roy	"	
3.	Narendra Mohan Sharma		Petitioner	] L
4.	Vivek Malik		Petitioner	

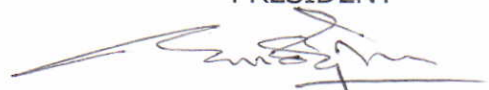
Order

One last opportunity is granted to file the rejoinder. Let the rejoinder now be filed within one week with a copy in advance to the counsel opposite.

Interim orders to continue.

List for further consideration on 10.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)